

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/1438 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar.

Dated Guwahati the 25th March 2019.

Sub: **Casual Leave.**

Ref:- Your letter No. SMACT/18/IV/1/165 Dated, 20th March, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 19.03.2019, has been ~~granted/rejected.~~ ✓

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/1439/A, dated 25.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

UKS/3/19

JOINT REGISTRAR (VIGILANCE)

Rolan